

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 18-11-2015

PROCEEDINGS

Judiciary - transfer and postings of District Judges - Orders issued.

ORDER NO. B1(A) - 60/2015

1. Shri R. Narayana Pisharadi, District Judge, Thalassery is transferred and posted as District Judge / STAT, Ernakulam. He will hand over charge of his office to the Additional District Judge-I / Additional MACT, Thalassery and take charge as District Judge / STAT, Ernakulam from the Special Judge(SPE / CBI)- II / Addl.District Judge-IV, Ernakulam.

The Additional District Judge-I / Additional MACT, Thalassery will hold the full additional charge of the District Judge, Thalassery till Shri V.G. Anilkumar(Sl.No.5) takes charge.

2. Dr. V. Vijayakumar, Enquiry Commissioner & Spl.Judge / Additional District Judge-III, Kottayam is repatriated and posted as District Judge, Kalpetta. On relief from the post of Enquiry Commissioner & Spl. Judge, Kottayam, he will hand over charge of Additional District Judge-III, Kottayam to the Additional District Judge-I, Kottayam and take charge as District Judge, Kalpetta from the Additional District Judge-I / Additional MACT, Kalpetta on or after 01-12-2015.

3. Smt.M.R.Anitha, District Judge, Kalpetta, is transferred and posted as District Judge, Manjeri. She will hand over charge of her office to the Additional District Judge-I / Additional MACT, Kalpetta and take charge as District Judge, Manjeri from the Addl.District Judge-I / Addl..MACT, Manjeri on or after 01-12-2015.

The Addl.District Judge-I/Additional MACT, Kalpetta will hold the full additional charge of the District Judge, Kalpetta till Dr.V.Vijayakumar(Sl.No.2) takes charge.

4. Smt. S.Santhakumari, Additional District Judge-I / Additional MACT, Kollam is transferred and posted as District Judge, Kottayam. She will hand over charge of her office to the Additional District Judge-II / Additional MACT, Kollam and take charge as District Judge, Kottayam from the Additional District Judge-I, Kottayam.

The Additional District Judge-II / Additional MACT, Kollam will hold the full additional charge of the Additional District Judge-I / Additional MACT, Kollam until further orders.

5. Shri V.G.Anilkumar, Additional District Judge-I / Additional MACT, Palakkad is transferred and posted as District Judge, Thalassery. He will hand over



charge of his office to the Additional District Judge-II, Palakkad and take charge as District Judge, Thalassery from the Additional District Judge-I / Additional MACT, Thalassery.

The Additional District Judge-II, Palakkad will hold the full additional charge of the Additional District Judge-I / Additional MACT, Palakkad until further orders.

6. Shri Jose Thomas, Motor Accidents Claims Tribunal, Alappuzha is transferred and posted as Judge, Family Court, Muvattupuzha. He will hand over charge of his office to the Additional District Judge-III / Additional MACT, Alappuzha and take charge as Judge, Family Court, Muvattupuzha from Shri N.Ravisankar(SI.No.7)

The Additional District Judge-III / Additional MACT, Alappuzha will hold the full additional charge of the MACT, Alappuzha until further orders.

7. Shri N.Ravisankar, Judge, Family Court, Muvattupuzha is transferred and posted as Judge, Family Court, Pathanamthitta. He will hand over charge of his office to Shri Jose Thomas(SI.No.6) and take charge as Judge, Family Court, Pathanamthitta from the Judge, Family Court, Thiruvalla.

The officers SI.No.1 to 5 are eligible for Special Pay at the rate of ₹3,750/- per month in their new posts. The officers SI.No.6 & 7 are eligible for Special Pay at the rate of ₹2,500/- per month in their new posts.

Officers at SI. No.2, 4 & 5 are eligible for transfer grant and joining time.

(By Order),


Ashok Menon
Registrar General

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District Judge, Kollam, Pathanamthitta, Alappuzha, Ernakulam, Manjeri, Palakkad, Thalassery & Kalpetta
The Officers & Courts concerned
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2, E1, 11seats, Inspection Cell, e-courts cell & Computer Cell.
The Kerala Judicial Academy, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Judges